2017 High Court, Appellate Side Calcutta

No. 3868-A - 3873-A

Dated, Calcutta the 14th July, 2017

From: Sri Subhasis Dasgupta,

Registrar (Judicial Service), High Court, Appellate Side,

Calcutta.

To: 1. All the District Judges of West Bengal

- 2. The Chief Judge, City Sessions Court, Calcutta,
- 3. The Chief Judge, City Civil Court, Calcutta.
- 4. The Chief Judge, Presidency Small Causes Court, Calcutta
- 5. The Secretary, Judicial Department, Govt. of W.B., Writers' Buildings, Kolkata 700001
- 6. The Member Secretary, State Legal Services Authority, W.B., City Civil Court Building, Kolkata 700001.

Sub: Advancement of time of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court scheduled on 17.07.2017, 18.07.2017 and 19.07.2017.

Sir/Madam,

I am directed to refer to the schedule of viva-voce circulated vide Hon'ble Court's communication bearing no. 3369-A – 3374-A dated 23.06.2017 in the process of **selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court** and to state that the time of commencement of interview on the next dates, i.e. 17.07.2017, 18.07.2017 and 19.07.2017 has been advanced from 4-00 p.m. to 2-00 p.m.

You are therefore, requested to inform the concerned officers, scheduled to be interviewed on the said dates, to report at the Office of Ld. Registrar General, High Court, Calcutta at 1-30 p.m. positively instead of 3-30 p.m. for attending the viva-voce comfortably.

For further query, if any, in this regard the officers may contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.30 p.m.), over Phone No. (033)-2254-8065/2254-8226/2243-6080.

Yours faithfully,

Sd/Registrar (Judicial Service)

Memo No. 3874-A - 3878-A

Copy forwarded for information and necessary action to:

- (i) **Sri Guru Das Biswas**, Competent Authority, Metro Railway, Calcutta, 39/1, Rashbehari Avenue, Kolkata 26
- (ii) Smt. Bipasha Mondal (Das), Dy. A.G.O.T., Govt. of W.B.
- (iii) **Sri Debanjan Ghosh**, Deputy Registrar, WB Human Rights Commission, Purta Bhavan, Block BF, Salt Lake, Kolkata 91
- (iv) **Smt. Soma Chakraborty**, Deputy Registrar, West Bengal Taxation Tribunal, Jalasampad Bhawan, Block-DF, Sector-1, Kolkata, West Bengal 700091
- (v) Smt. Nilanjana Chatterjee, Judge, 1st Labour Court, N.S. Building, Calcutta

Sd/Registrar (Judicial Service)